

(A)

Date	Office Report	Orders
		<p>OA-755/91</p> <p>28.10.91</p> <p>Present : Sh. Madhav Panikar, counsel for the applicant.</p> <p>Sh. M.L. Verma, counsel for the respondents.</p> <p>The learned counsel for the applicant withdraws the present O.A. with ^{the} liberty to file a fresh one, if so advised. The withdrawal is not opposed by the other side. Accordingly, the present case is dismissed as withdrawn, with liberty, as prayed for, to file a fresh one, if advised.</p> <p>A copy of this order be supplied to the learned counsel for the applicant, as requested by him.</p> <p style="text-align: right;">(T.S. Oberoi) MEMBER (J)</p> <p style="text-align: right;">/vv/</p>